

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 463**  
TO BE ANSWERED ON 22.07.2026

**Post-matric scholarship of tribal students in Assam**

463 **Shri Rwngrwa Narzary:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether it is a fact that funds have not been released for the post-matric scholarship of tribal students of Assam since 2023;
- (b) the amount sanctioned and released for the post-matric scholarship of tribal students of Assam during the last five years; and
- (c) whether the Ministry is planning to increase the amount of post-matric scholarship per student considering the upsurge of daily expenditure of students; if so, the details thereof, and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

(a) No, Sir.

(b) Ministry of Tribal Affairs regularly releases Central Share of funds to Govt. of Assam under the Post-Matric Scholarship Scheme for Scheduled Tribe (ST) students, on receipt of proposal from the State.

The details of the Central Share funds released under Post-Matric Scholarship Scheme for ST students to Govt. of Assam during the last five years and current year(as on date) are given below:

| (₹ in Crore) |               |               |               |               |               |                                       |
|--------------|---------------|---------------|---------------|---------------|---------------|---------------------------------------|
|              | F.Y. 2021-22  | F.Y. 2022-23  | F.Y. 2023-24  | F.Y. 2024-25  | F.Y. 2025-26  | F.Y. 2026-27<br>(as on<br>20.07.2026) |
|              | Fund Released | Fund Released | Fund Released | Fund Released | Fund Released | Fund Released                         |
| Assam        | 10.93         | 68.45         | 35.00         | 79.71         | 0.00*         | 175.10                                |

\*During the Financial Year (F.Y.) 2025-26, funds could not be released to the State Government of Assam as State Govt. already had unspent balance available with them and due to the other non-compliances by the State Government.

(c): Ministry of Tribal Affairs has proposed for revision of rates of scholarship in the draft EFC Note for continuation of scheme during the 16th Expenditure Finance Committee (EFC) cycle (i.e. F.Y. 2026-27 to 2030-31). However, it depends upon the approval of Department of Expenditure and Cabinet.

\*\*\*\*\*